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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
(SINGLE BENCH)**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

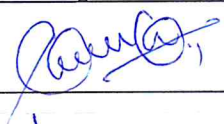
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.01.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.577/9/HDB/2019
NAME OF THE COMPANY	Vilin Biomed Ltd
NAME OF THE PETITIONER(S)	Sonex (Partnership) Firm
NAME OF THE RESPONDENT(S)	Vilin Biomed Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
ABHISHEK DARA	PCS	897701791	
Naveen Vasireddy	Advocate		

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Naveen Vasireddy	Advocate	advocate.nav@outlook.com	

ORDER

PCS for Operational Creditor is present. Counsel for Corporate Debtor is present.

Cost paid. However, again time requested on the ground that there is every possibility of settlement between the parties.

Hence granted time till 17.02.2020.


Member (J)

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